

Annexure-7													
Name of the Corporate Debtor: India Power Corporation Limited						Date of Commencement of CIRP : 15.05.2026			List of Creditors as on : 30.06.2026				
List of Operational Creditors (Government Dues)													
S. No	Details of Claimant		Details of claim received		Details of Claim admitted				Amount of Contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Whether related party?	% of voting share in CoC, if applicable					
1	The Commissioner of Commercial Taxes,	Government of West Bengal	27-May-26	2,40,02,67,631	2,29,08,20,470.38	Electricity Duty & GST	NO		6,35,75,386		-	4,58,71,774.62	Total Disputed Tax Amount for 2017-2023: Rs. 3,34,60,732 Add: Total Disputed Penalty Amount for 2017-2023: Rs. 3,34,60,732 Less: Pre-deposit @ 10% of Disputed Tax Amount: Rs. 33,46,074 IPCL has filed an appeal against the said demand before the Commissioner (Appeals), Siliguri Appeal Commissionerate on 28 March 2025, and the matter is presently pending for adjudication. Hence the claim of 63574386 is considered as contingent claim ----- Claim for Electricity Duty is Rs. 2336692245 of which 2290820470 is admitted as per revised calculations from Directorate of Commercial Taxes
2	EPFO	Government of West Bengal	29-May-26	16,36,123.00		PF	NO		-	-	16,36,123		Awaiting clarification from EPFO,Kolkata No dues as per books of CD
3	Property tax	Nabadiganta Industrial Township	29-Jun-26	1,66,274.00	-	Property tax	No				1,66,274		Not claimed in proper form .
Total				2402 07 00 28	2290 82 04 70				6,35,75,386		18,02,397	4,58,71,774.62	